

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01-04-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/310/2020
NAME OF THE PETITIONER : Goms Electricals pvt ltd
NAME OF THE RESPONDENTS : Aruljothi Infrastructure pvt ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

(10)

[IBA/310/2020]

ORDER

Ld. Counsel Mr. B. Ramana Kumar for the Applicant is present. Ld. Counsel Mr. G. Dinesh Kumar appears for R1. Ld. Counsel Mr. Sunil Sharma appears for R2.

Both parties represent that the matter has been settled out of court and memo has been filed by the Applicant in the Registry on 24.03.2021 in S.R No. 1633.

Accordingly, this IBA/310/2020 stands **dismissed as settled**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS